

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

NO. O.A.1434 of 1997

Date of Order: 21.3.2005

PRESENT : HON'BLE MR. JUSTICE B. PANIGRAHI, VICE-CHAIRMAN
HON'BLE MR. N.D. DAYAL, ADMINISTRATIVE MEMBER

SUDEB KANT BOSE

VS.

UNION OF INDIA AND ORS. (SURVEY OF INDIA)

For the Applicant : None

For the Respondents : None.

ORDER

PER JUSTICE B. PANIGRAHI, V.C.:

Ld. counsel for both parties are not present.

2. Since it is a matter of 1997, we therefore, presume that both parties have lost their interest in this litigation. Accordingly, the case is dismissed for default of both parties.

MEMBER(A)


VICE-CHAIRMAN